

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
GOVT. OF INDIA**

(Constituted Under the Consumer Protection Act, 1986)

Telephone NO.24608711



Upbhokta Nyay Bhawan
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Website: <http://ncdrc.nic.in>

No. A-2/NCDRC/2023

27th April, 2023

CIRCULAR

The Competent Authority of the National Consumer Disputes Redressal Commission is pleased to order providing of "Digital Copies" of the judicial files to the users "free of costs" by generating sharable links with the limitations that the sharable links shall only be provided to the:-

- a) Parties in the Memo of cases and/ or
- b) their Advocates, who had filed their Vakalatnama on behalf of any one or more or all the Parties and
- c) Not to any Person/ Advocate/ Counsel, who are strangers to the Case.

This issues with the approval of the Hon'ble President, NCDRC.

By Order

**(S. HANUMANTHA RAO)
Joint Registrar**

Copy to:-

- 1) Bar Association, NCDRC
- 2) All concerned officials of NCDRC
- 3) Computer Section for uploading the same in the website.